

shortage will be reduced very substantially. The total intake of these schools which are at present serving us is about 500 a year or 2,500 in five years, leaving a gap of 1,500. The Sub-Committee has recommended provision of additional seats by expansion of existing training facilities and all that. So, I suppose by the end of the Third Plan period, the shortcomings will be fully overcome.

#### Agreement with E.N.I.

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- \*429. { Shri P. C. Borooah:  
Shri Raghunath Singh:  
Shri Sarjoo Pandey:  
Shri J. B. Singh:  
Shri Vidya Charan Shukla:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that India and Italy have of late been negotiating a deal under which Italy's State owned oil and gas monopoly, E.N.I. may buy India's entire petrol surplus; and

(b) if so, with what result?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No formal negotiations have been conducted.

(b) This is still in an exploratory stage.

**Shri P. C. Borooah:** May I know whether purchase of our petrol will be a separate trade deal or form part of the scheme to repay the Indian loan which the ENI is going to give for the establishment of public sector oil refineries?

**Shri K. D. Malaviya:** It is too premature for us to envisage as to how the payment position will affect this and how it will be linked up with our payments. There is some interest shown by Italians to our purchase some of our petroleum products. This question will be examined in the near future.

**Shri P. C. Borooah:** May I know whether any offers were invited from other foreign agencies also for purchase of our surplus petrol? If not, are Government going to invite such offers from other countries?

**Shri K. D. Malaviya:** A little surplus petrol is available in our private refineries. It is their concern, and they try to find out a market for it. The Government of India as such do not come into it.

**श्री सरजू पाण्डेय :** क्या माननीय मंत्री जी यह बतायेंगे कि इटली के अतिरिक्त क्या कुछ अन्य देशों से भी हमारा पेट्रोल खरीदने के बारे में बात चित चल रही है ?

**श्री के० दे० मालवीय :** मैं ने अभी कहा है कि जो रिफ़ाइनरीज़ यहाँ प्राइवेट सैक्टर में है, उन के पास कुछ जायद पेट्रोल पैदा होता है और यह उनका काम है कि वे इस के लिए अपनी मार्केट मालूम कर लें और बचें ।

**Shri Hem Barua:** The hon. Minister has referred to exploratory talks with ENI. In view of the fact that if the deal materialises, ENI proposes to sell our surplus oil mainly in East African markets, may I know whether our Government contemplate any direct negotiations with East African markets for the sale of our oil surplus?

**Shri K. D. Malaviya:** I do not know what the views of the Italians might be with regard to any purchases that they might be able to make from India. Whether their market is Italy or East African countries I do not know.

**Shri Jaganatha Rao:** Do Government expect any surplus in petrol from the public sector refineries?

**Shri K. D. Malaviya:** The entire petroleum products, and more specifically petrol, are put into one group, one package, and then we examine the overall pattern of consumption, and if there is any surplus, we will consider as to how to export it.

**श्री तुलसीदास जाधव :** हमारे देश में कितना पेट्रोल निकलता है और हमारे यहाँ उस का यूज़ कितना होता है ?

**श्री के० दे० मालवीय :** मेरे पास इस वक्त तो इस बारे में कोई आंकड़े नहीं हैं, लेकिन मैं बता सकता हूँ कि जो पेट्रोल मोटरों में इस्तेमाल होता है, वह यहाँ पर ज्यादा

पैदा होता है। और चीजों की तो यहां पर कम जरूरत होती है। यहां पर पेट्रोल का उत्पादन ज्यादा होता है—मालिबन एक लाख टन, या उस से कुछ ज्यादा या कम पेट्रोल यहां पर पैदा होता है।

**Shri Hem Barua:** So far as the public sector refineries are concerned, the oil surplus in the eastern sector is in the hands of the Government, but the oil surplus in the western sector is in the hands of private oil companies. In view of that, may I know how Government propose to have a uniform deal so far as the oil surplus is concerned with ENI.

**Shri K. D. Malaviya:** I do not know. All these are hypothetical questions. It has not yet been examined. There is some interest shown by Italians to examine a proposal to purchase our surplus. All these are matters of detail to which we have not yet given any attention.

**Mr. Speaker:** These things have not yet been worked out.

**Shri Hem Barua:** We are not concerned with the ENI, how they react and all that. We have to depend upon our own reaction and the solutions that we might have so far as our problems are concerned. And this is a problem that vitally concerns us. I am interested in knowing how Government proposes to solve this problem.

**Mr. Speaker:** That problem has not posed itself to the Minister. Therefore, he thinks it is premature.

**Unauthorised Structures Demolished in Jangpura, New Delhi**

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430. { **Shri Bishan Chander Seth;**  
**Shri Mohammad Elias;**  
**Shri A. S. Saigal;**  
**Shri P. L. Barupal;**  
**Shri E. Madhusudan Rao;**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 520 unauthorisedly built structures were pulled down in Jangpura;

(b) if so, how many persons have been rendered homeless; and

(c) whether any alternate arrangements have been made for their accommodation by Government?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The Delhi Municipal Corporation demolished about 1100 enclosures belonging to 520 persons on a piece of land at Link Road near Railway Crossing Jangpura on the 6th April, 1962.

(c) No.

**Shri Mohammad Elias:** May I know whether the representatives of these juggi dwellers met the hon. Home Minister and they were assured that alternative arrangement for their shelter would be made very soon?

**Shri Datar:** No assurances were given so far as these persons were concerned. All these structures had been constructed in or after June, 1960. A census had been taken about the previous enclosures, and an attempt is being made to provide alternative accommodation only to those cases and not to these.

**Shri Mohammad Elias:** Because these juggi dwellers are engaged in very important work like building of houses here in Delhi, the shelter also should be provided. In view of that, would the Government consider giving them alternative shelters before their present dwellings are demolished?

**Shri Datar:** That is an entirely different question.

**Shri Buta Singh:** Out of these unauthorised private structures which were demolished by the Delhi Administration, may I know how many belonged to the members of the Scheduled Castes and Scheduled Tribes and others?

**Mr. Speaker:** That does not arise.

**Shri Datar:** I am not aware.

**Shri A. S. Saigal:** May I know whether any officers are deputed to see that unauthorised structures may not be constructed in future?